

(v) the suggestion of Government of Maharashtra for the abolition of training of commercial Apprentices would be placed before the Central Apprenticeship Council.

**Item 5: Problems connected with the collection of claimed membership figures as on 31-12-1977 on industry-wise basis and over all industry figures as on 31-12-1978**

Realising that, in the absence of verified membership figures, Government should at least have claimed membership figures, both over-all and industry-wise, for purpose of giving trade union representation on tripartites, it was agreed that that the relevant industry-wise figures for 1977 would be compiled and furnished by the State Governments to the Central Government immediately when this has not already been done and that both over-all and industry-wise figures for 1978 would be furnished in the quickest possible time.

**Item 6: Women Employment and the enforcement of the various provisions of the Acts pertaining to women workers.**

A request was made to the Labour Secretaries of the State Governments to ensure the implementation of all laws giving protection and welfare to women workmen. It was advised that those State Governments which have not as yet set up Advisory Committees under the Equal Remunerations Act, 1976 may do this immediately and send information to the Government. The need for sending of returns on the implementation of the above mentioned Acts was also emphasised. Stress was laid on promoting self-employment schemes for women.

**Item 7: Working of the Beedi and Cigar Workers (Conditions of Employment) Act, 1966**

The State Governments were urged to take action for more effective implementation of this Act. However, for want of time, the item could not be discussed in detail.

**Item 8: Inter-State Migrant Labour**

The Conference noted that the Central legislation on the subject would be brought into effect as soon as the model rules of the central and the State Governments Rules were framed.

**Item 9: Other Points**

**(a) Proposals on the amendments to the Motor Transport Workers Act**

The State Governments were requested to expedite their comments on the proposals for the amendments to the Act arising out of the recommendations of the 2nd Conference of the Chief Inspectors appointed under the M.T.W. Act. O

**(b) Parliament Assurances**

The Chairman of the Conference requested the Labour Secretaries to furnish information, without delay, on the pending parliament assurances to enable the Central Government to fulfil them within the time limit prescribed.

**Codification of Labour Laws**

541. SHRI P. M. SAYEED: Will the Minister of LABOUR be pleased to state:

(a) whether Government are considering codification of Labour Laws and bring about a uniformity in the hundred odd labour laws now in existences; and

(b) if so, when the final decision is likely to be arrived in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LABOR (SHRI T. ANJIAH): (a) and (b). The question of evolving a Central Labour Code came up before the National Commission on Labour (1969) by way of a recommendation of the Study Group on Labour Administration. That Commission did not consider it feasible in view of the variety of subjects covered under different Labour Legislations. It

is proposed to discuss in the next meeting of State Labour Ministers the question of uniformity of labour laws.

### Conference on National Wage Policy

542. SHRI P. M. SAYEED: Will the Minister of LABOUR be pleased to state:

(a) whether the Labour Ministry was proposing a tri-partite conference for evolving a national wage policy;

(b) if so, when the same is likely to be convened; and

(c) what are the other subjects likely to be discussed?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH) (a) to (c): A Tripartite Conference is proposed to be held soon after the current Parliament Session. The Agenda for the Conference has not been finalised.

### Loss to Railways due to power crisis in Eastern Region

543. SHRI P. M. SAYEED: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that serious power crisis has engulfed the whole of eastern region and is having very adverse effect on the running of trains due to which Railway has to bear a heavy loss;

(b) if so, whether during the month of May loading of raw materials from the steel plants has been seriously affected due to frequent power cuts;

(c) whether it has been estimated that the South Eastern Railway has lost loading to the extent of 200 wagons from the washeries alone; and

(d) what steps are being taken to improve the position?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF) (a) Rail operations in Eastern Sector have been adversely affected due to extensive power cuts. This has had an impact on railways' earnings also.

(b) Yes.

(c) Yes.

(d) Constant liaison is being maintained with Ministry of Energy, Damodar Valley Corporation and the State Electricity Boards to maintain the required power supply to railway installations such as marshalling yards, repairs depots, locomotive sheds and watering points.

मुगल सराय रेलवे स्टेशन

544. श्री निहाल सिंह : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है, कि मुगलसराय रेलवे स्टेशन पर कुछ कार्यालयों के लिये इमारतें बनाई जा रही हैं, तथा इस स्टेशन को सुन्दर बनाने के उद्देश्य से स्टेशन के सामने जी० टी० रोड पर बनी पुरानी दुकानों को हटाने का विचार है ;

(ख) यदि हां तो कितनी दुकानों को हटाया जायेगा तथा क्या इन दुकानदारों को किसी अन्य स्थान पर बसाया जायगा ; और

(ग) वहां से हटाये जाने वाले मकानों तथा दुकानों के लिये कितना मुआवजा दिया जायेगा ?

रेल मंत्रालय में राज्यमंत्री (श्री सी० के० जाफर शरीफ) (क) से (ग) : मुगलसराय स्टेशन पर स्टेशन की पुरानी इमारत को फिर से बनाने, उपयोगकर्ताओं के लिये अतिरिक्त सुविधाओं की व्यवस्था करने और पुराने व निम्नस्तरीय कार्यालयों को बदलने का काम हो रहा है। इस उद्देश्य से परिचलन क्षेत्र में सुधार के लिये 18 दुकानों का अधिग्रहण करना होगा। रेलवे ने अपेक्षित क्षेत्र और दुकानों के अधिग्रहण का प्रस्ताव राज्य सरकार को भेजा है और इस संबंध में आगे कार्यवाही की जा रही है। भूगतान की जाने वाली क्षतिपूर्ति की राशि का निर्णय राज्य सरकार द्वारा किया जायेगा।

जी० टी० रोड से रेल डाक सेवा के कार्यालय तक नये पदच-मार्ग की व्यवस्था करने के लिये कुछ अधिक दुकानों का अधिग्रहण भी करना पड़ सकता है।

गुजरात खादी प्रामोद्योग द्वारा भविष्य निधि, और कर्मचारी राज्य ब्रोमा योजना के अंतर्गत राशि जमा कराया जाना

545. श्री निहाल सिंह : क्या अन्न मंत्री यह बताने की कृपा करेंगे कि :

(क) (एक) गुजरात खादी प्रामोद्योग, (दो) रचनात्मक सहयोग समिति, सोराष्ट्र राजकोट